Guidelines on renewal of RPS license.

DGS Order No. 04 of 2010

No: CR/CDC/13/2009 Dated: 1.10.2010

Sub: Guidelines on renewal of RPS license.

1. The Rule 4(8) of Merchant Shipping (Recruitment and Placement of Seafarers) Rules 2005 stipulates that "an application for renewal of license shall be submitted by a recruitment and placement service before three months of the date of expiry of such license ".

2. However, instances have been noticed where in applications for renewal of licenses are submitted even 1 to 11/2 month prior to the expiry. Since inspection of RPS is a prerequisite for the renewal of license, if the firm is submitting late application, the license may not be able to be renewed within the expiry date. This will result in discontinuity in the RPS activities of the particular agent for which the Directorate shall not be providing any exemptions. This discontinuity is likely to affect the endorsing of sea experience of seafarers engaged by the particular RPS providers among other things.

3. Therefore, it is hereby directed that any application of renewal of RPS license has to be submitted to the Director Seamen's Employment Office before 3 months of expiry. RPS providers are also directed to take all follow up action to carryout the inspection well before the expiry so that the licenses are renewed before the date of expiry. However, for processing of late applications additional workload is involved. Therefore, in order to streamline the procedure and for processing of late application within the due date, in exercise of powers conferred by clause (i) of section 456 of merchant shipping act 1958, read with notification issued by Government of India, vide S.O. No 3144 dated 17th December, 1960 and the powers delegated thereby, the Director General of Shipping hereby prescribes the following late fee alongwith such late applications from RPS Providers as under:
   i. for first month - Rs. 50,000/- per month or part thereof
   ii. for second month - Rs. 1,00000/- per month or part thereof
   iii. for third month - Rs. 3,00000/- per month or part thereof
   iv. for subsequent Period - Rs. 1,00000/- per week.

Sd/-
(Dr. S.B. Agnihotri)
Director-General of Shipping &
Ex-officio Additional Secretary to the Govt. of India